

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

O.A. NO. 256/2025

In the matter of

Sachin Thakur

-- Applicant

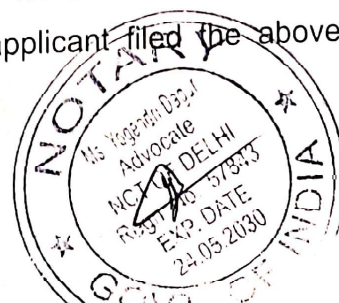
versus

Dept. of Forest & Environment & Ors. --- Respondents

**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 4/
DY.COMMISSIONER OF POLICE**

I, Annant Mittal Deputy Commissioner of Police, South District, New Delhi do hereby solemnly affirm and declare as under: -

1. That I am posted as above and as such am well conversant with the facts of the case and am authorized and competent to swear the instant affidavit.
2. That the instant affidavit is being filed in compliance with order dated 12.02.2026 passed by this Hon'ble Tribunal in the above noted case.
3. That briefly stated the facts of the case are that the applicant had filed O.A. No. 256/2025 before this Hon'ble Tribunal regarding illegal plotting/ illegal construction activities and tree cutting at Western Marg, Saidulajab (Khasra No. 234, 235, 236, 237, 253, 286, 316/274 Kohinoor Farm) near Garden of Five Senses, Saidulajab, New Delhi . Complainant made several complaints to the various authorities but when no action was taken by the concerned authorities, therefore applicant filed the above noted O.A. before this Hon'ble Court.



4. In this regard it is respectfully submitted that in compliance with the aforesaid orders of this Hon'ble Tribunal, a case vide **FIR No. 219/2026 dated 07.04.2026 U/S 8/24 of the Delhi Preservation of Trees Act, 1994** is registered at Police Station Mehrauli. The copy of the said FIR is annexed herewith as Annexure-A.
5. That the investigation of the said case is still in progress and further action shall be taken as per law based on the outcome of investigation.


In view of the submissions made above the answering respondent is ready and willing to abide by any further directions which this Hon'ble Tribunal directs the answering respondent.


DEPONENT

Anant Mittal, IPS
Dy. Commissioner of Police
South District, Delhi

VERIFICATION

Verified at New Delhi on 14 this day of May 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

18 MAY 2026
ATTESTED

NOTARY PUBLIC
NCT OF DELHI




DEPONENT

Anant Mittal, IPS
Dy. Commissioner of Police
South District, Delhi

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S.)

(प्रथम सूचना रिपोर्ट)

(धारा 173 बी. एन. एस. एस. के अन्तर्गत)

1. District (ज़िला): SOUTH (DELHI) Year(वर्ष): 2026 P.S.(थाना): MEHRAULI
 FIR No(प्र.सू.रि.सं.): 0219 Date & Time of FIR (व दिनांक की प्रसूष): 07/04/2026
2. Act(s)(अधिनिमम): Section(s)(धारा(एँ)):
 - THE DELHI PRESERVATION OF TREES ACT, 1994 8/24
3. Occurrence of Offence (अपराध की घटना):
 (a) Day(दिन): Date From(दिनांक से): Date To(दिनांक तक):
 Time Period (समय) Time From (समय से): Time To (समय तक):
 (b) Information received at P.S.(थाना जहाँ सूचना प्राप्त हुई Date(दिनांक): 07/04/2026 Time 23:04 hrs
 (c) General Diary Reference (रोज़ानामाघा Entry No.(प्रविष्टि) 235A Date/Time 07/04/2026 23:16
4. Type of Information (सूचना का Written
5. Place of Occurrence (घटनास्थल):
 (a) Direction and Distance from P.S (थाना से दूरी और Beat No(बीट सं.): 04
 (b) Address(पता):
 (c) In case, Outside the limit of the Police Station (यदि थाना सीमा के बाहर हैं):
 Name of P.S(थाना का नाम): District(ज़िला):
6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):
 (a) Name(नाम): RAMESH Nationality (राष्ट्रीयता): INDIA
 (b) Date/Year of Birth (जन्म तिथि)
 (c) Passport No.(पासपोर्ट सं.): Date of Issue (जारी करने की तिथि) Place of Issue (जारी करने का
 (d) Occupation NOT KNOWN
 (e) Address(पता): RANGE OFFICER SOUTH FOREST, DIVISION, MEHRAULI, SOUTH, DELHI, INDIA,
 9000000000,
7. Details of Known/Suspect/Unknown accused with full particulars(attach separate sheet if necessary)(जात/ संदिग्ध / अज्ञात
 का पूरे विवरण सहित वर्णन
- | | | |
|---|----------|----------------|
| 1 | Unknown1 | Father:Unknown |
|---|----------|----------------|
8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):
 NO DELAY
9. Particulars of the properties stolen/involved (attach separate sheet if necessary):
 Sl.No. (क्र.सं.) Property Type(Description) Est. Value(Rs.)(मूल्य (₹ में))
- 10 Total value of property stolen (चोरी हुई सम्पत्ति का कुल
 11 Inquest Report / U.D. Case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण न., यदि कोई
 12 F.I.R. Contents (attach separate sheet, if required)(प्रथम सूचना रिपोर्ट तथ्य):
 GOVERNMENT OF NCT OF DELHI OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)

NEAR DR. KARNI SINGH SHOOTING RANGE TUGHLAKABAD NEW DELHI-110044 Email Id- dcfsouth.delhi@gov.in F. No. 349/TO(S)/TOC/2024-25/31-32 To, The Station House Officer, Police Station, Mehrauli, New Delhi. Subject: Lodging of FIR/Complaint under Section 8/24 of the Delhi Preservation 1994 regarding illegal tree cutting Ref:- 1. F No. 349/TO(S)/TOC/2024-25/7088-89 dated 22.11.2024 2. F.No. 349/TO(S)/TOC/2024-25/7122-23 dated 26:11.2024 Sir, With reference to above mentioned subject and reference letters it is mentioned that a complaint of alleged illegal damage/felling of trees at Kohinoor Farm, near Garden of Five- Senses, Saidulajab, New Delhi was received. Subsequently forest officials tried do inspection of property but could not get into the property as they were intervened by the security staff of conceded property by asking authorization letter to enter in property A complaint has also been received regarding alleged tree offence Further Forest officials with authorization letter by Tree Officer for entry in property, sought help from local police multiple times but no avail (which, is evident from above mentioned reference letters). So in this you are requested to lodge an FIR immediately against owner of mentioned land punishable u/s 8/24 of the Delhi Preservation of Trees Act, 1994 and do submit investigation report. Encl, as above Copy to:/ 1. The Deputy Commissioner of Police, South District, affair Gardens, Hauz Khas, New Delhi, Delhi-110016 for information and necessary action please SD/-English Range Officer South Forest Division To Duty Officer, Police Station Mehrauli it is submitted that kindly register a case FIR u/s 8/24 of the Delhi Preservation of Trees Act on complaint of Range Officer, South Forest Division vide Dy no. 68- TC, dated 29/05/2025 and handover further investigation to undersigned by order SHO Mehrauli. Submitted Please. SD/- English SI Sanjay Dahiya PS-Mehrauli. पुलिस कार्यवाही SI Sanjay Dahiya No. D-1342 PS Mehrauli ने एक तहरीर कायमी मन Hc/DO को दरपेश की। तहरीर की मौशूलगी पर मन HC/DO ने FIR No. 219/2026, U/S 8/24 Delhi Preservation Of Tress Act PS Mehrauli. . दर्ज CCTNS Computer कराकर FIR Copy व असल तहरीर SI Sanjay Dahiya No. D-1342 को दी गई। दिगर नकूलात बजरिये डाक अफसरान वाला की खिदमत मे अरसाल होंगे। By HC/DO

13 Action Taken Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2:

(की गयी कार्यवाही: चूंकि उपरोक्त जानकारी से पता चलता है कि किया गया अपराध मद सं.2 में उल्लेख धारा के तहत है):

(i) Registered the case and took up the

OR (या)

(प्रकरण दर्ज किया गया और जांच के लिए लिया

(ii) Directed (Name of the I.O.) (जांच अधिकारी का नाम SANJAY DAHIYA

Rank (पद):
SI (SUB-INSPECTOR)

No.(सं.): 16210151

to take up the investigation (को जांच आपने पास में लेने के लिए निर्देश दिया गया) OR

(iii) Refused investigation due to (जांच के

OR (के कारण इंकार किया या)

(iv) Transferred to P.S.(name)(थाना):

District(ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित)

F.I.R read over to the complainant/informant, admitted to be correctly recorded and a copy given to the free of cost : (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी) :

R.O.A.C.(आर.ओ.ए.सी.):

District SOUTH (DELHI)

P.S. MEHRAULI

Year: 2026

FIR No: 0219

Date: 07/04/2026

14 Signature / Thumb Impression
of the Complainant / Informant:
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

Signature of Officer

Name(नाम): SATISH KUMAR

Rank (पद): HC (HEAD CONSTABLE)

No.(सं.): 28093534

15 Date and Time of despatch to the court:
(अदालत में प्रेषण की दिनांक और समय):